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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ O.M.P. (COMM) 280/2019

UNION OF INDIA

.....Petitioner

Through: Ms. Avshreya Pratap Singh Rudy,
Senior Panel Counsel with Ms. Usha
Jamnal and Ms. Harshita Chaturvedi,
Advts.

versus

M/S KANO HAR ELECTRICALS - BCPL, JVRespondent

Through: Mr. Varun Kapur, Adv.

CORAM:

HON'BLE MR. JUSTICE ANISH DAYAL

ORDER

03.02.2025

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I.A. 2790/2025 (For early hearing)

1. This application has been filed for early hearing in the matter.
2. The matter is already listed on 10th March 2025.
3. There is no reason for advancing the date.
4. Accordingly, the application is dismissed.
5. Order be uploaded on the website of this Court.

ANISH DAYAL, J

FEBRUARY 3, 2025/MK